

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:336
ANSWERED ON:27.02.2008
DRAFT NATIONAL SPORTS POLICY
Adhalrao Patil Shri Shivaji

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Indian Olympic Association (IOA) and the National Sports Federations have rejected the revised draft National Sports Policy as reported in `The Hindu` dated January 29, 2008;
- (b) if so, the reasons therefor;
- (c) the remedial measures taken by the Government in this regard;
- (d) whether there is any proposal to place `Sports` in the Concurrent List; and
- (e) if so, the steps taken by the Government in this regard?

Answer

THE MINISTER OF PANCHAYATI RAJ, YOUTH AFFAIRS & SPORTS AND DEVELOPMENT OF NORTH EASTERN REGION(SHRI MANISHANKAR AIYAR)

(a)to(c): The revised draft Comprehensive National Sports Policy was discussed with representatives of the Indian Olympic Association (IOA) and the National Sports Federations (NSFs) in a meeting held on 28.01.2008, wherein they expressed their views/suggestions on various provisions of the draft Policy. These points are being taken into consideration in finalizing the draft for submission to the Cabinet.

(d) & (e): The Constitutional Amendment Bill for shifting `Sports` from the State List to the Concurrent List has been pending since 1988. The draft Comprehensive Policy deals with this issue. Further action will be taken after Cabinet considers the draft.